

Targets and Achievements in respect of number of Scheduled Tribes families assisted under Point 11(b) of 20 Point Programme during the year 1996-97

(in lakh families)				
S.No.	State/UT	Target	Achievement 1996-97	%Achievement
1.	Andhra Pradesh	50,000	2,05,406	136.94
2.	Assam	45,300	38,972	86.03
3.	Bihar	1,26,000	80,054	63.53
4.	Gujarat	94,500	97,740	103.43
5.	Himachal Pradesh	4,000	6,196	154.90
6.	Jammu & Kashmir	1,890	1,846	97.67
7.	Karnataka	9,900	31,748	320.69
8.	Kerala	5,000	10,054	201.08
9.	Madhya Pradesh	2,80,000	2,72,392	97.28
10.	Maharashtra	1,25,031	1,12,724	90.16
11.	Manipur	5,000	6,145	122.41
12.	Orissa	95,600	89,447	93.56
13.	Rajasthan	72,000	70,002	97.22
14.	Sikkim	5,880	6,310	107.31
15.	Tamil Nadu	11,025	10,338	93.77
16.	Tripura	13,500	11590	85.85
17.	Uttar Pradesh	4,725	5,292	112.00
18.	West Bengal	33,700	28,723	85.23
19.	A & N Islands	1,050	1,153	100.81
20.	Daman & Diu	735	561	76.33
Total		10,84,836	10,86,693	100.17

[Translation]

Utilisation of National Handicapped Welfare Funds by Gujarat

5957. SHRI JAYSINHJI CHAUHAN : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) whether the amount granted by the Union Government under the National Handicapped Welfare Fund to Gujarat during the last two years have been utilised fully;

(b) if so, the details thereof and the achievements made on this account;

(c) if not, the reasons therefor; and

(d) the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) No funds were sanctioned to the Government of Gujarat from National Handicapped Welfare Fund (now new name is National Fund for people with Disabilities), during the last two years.

(b) to (d) Does Not arise.

[English]

Cancer Patients

5958. SHRI G. GANGA REDDY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there are at present 15 lakh people stricken with cancer who do not want to go in for chemotherapy for various reasons;

(b) whether patients affected with such terminal disease are relieved by morphine produced from opium;

(c) if so, whether the Government propose to liberalise the existing rules and to make morphine available to such patients in order to ensure their smooth and painless death; and

(d) if not, the reasons therefor? .

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) No such reliable data is available.

(b) Terminal cancer patients are treated by various drugs ranging from simple analgesics to stronger analgesics like morphine produced from opium for pain caused by the disease.

(c) and (d) Under the Narcotic Drugs & Psychotropic Substances Act, the power to regulate availability of morphine to cancer patients lies with the State Government. The Central Government has drafted and circulated the model rules among all the State Governments for adoption by them with a view to make morphine availability easily to needy patients.

Terrorist Activities on National Highways

5959. KUMARI KIM GANGTE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the bus services and lorry traffic through the National Highway Number 39 and 53 has become impossible due to the attacks and looting carried on by the extremist group; and

(b) if so, the steps taken by the Union Government to give adequate protection to traffic?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) Government is aware of the problems being encountered in flow of traffic on Nh-39 and NH-53 in Manipur due to activities of various extremist groups.

(b) Government of Manipur has been advised to ensure that the movement of traffic on the National Highways is not disrupted. Whenever necessary, the movement of vehicles on these National Highways is done under escort. Army and Central Para Military Forces provide necessary assistance in this regard.

Damage due to Cyclone at Kandla Port

5960. SHRI SANDIPAN THORAT :
SHRI MOHAN RAWALE :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "IOC bungles on insurance for Kandla LPG facility" appearing in the 'Hindustan Times' dated June, 30, 1998.

(b) if so, the facts thereof;

(c) the reaction of the Government to the observation made therein; and

(d) the extent of damages incurred as a result of cyclones at Kandla port?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) Yes, Sir.

(b) to (d) At Kandla LPG terminal, following facilities were covered against storm, cyclone, typhoon, Tempest, Hurricane, Tornado, Flood and Inundation :

1. LPG Dock pipeline outside the compound 3.5 Kms. long 2 Nos. 16" dia (one for propane and another for Butane) from Jetty to LPG terminal including Equipment Control Room installed at the Jetty.
2. Administrative, canteen building and security office are also insured against similar damages.
3. All the other facilities are insured only against fire and explosion. The insurance was done as per the prevalent policy in the Oil Industry. The estimated loss suffered by the Indian Oil Corporation's LPG terminal at Kandla, is expected to be approximately Rs. 7 crores.

[Translation]

Sugar Mills in Uttar Pradesh

5961. SHRI RAVI PRAKASH VERMA : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether the licences have been issued for setting up of new sugar mills of Patarisi and Bijaua in Uttar Pradesh;

(b) if so, the present position of these sugar mills; and

(c) the time by which these mills are likely to start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) to (c) A letter of intent has been issued to M/s Bajaj Hindustan Ltd. for setting up of a new sugar mill at Patarasi, Distt. Lakhimpur Kheri, Uttar Pradesh.

M/s Bajaj Hindustan Ltd. have informed that they have purchased 54.7 acres of land and further negotiations are going on for acquiring the balance land. The company is negotiating the purchase of equipment with the machinery suppliers. Generally, it takes about 3-4 years to set up a new sugar mill.

As regards Bijaua, no letter of intent has been issued for setting up of a new sugar factory. Also, no industrial licence application is pending for this location.

[English]

Whole Sale/Retail price of essential commodities

5962. SHRI MOHAMMAD ALI ASHRAF FATMI : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) the difference between the whole-sale and retail price of essential commodities per kilogram in the metropolitan cities at present;

(b) whether any instructions have been issued in regard to the maximum permissible price difference between the whole sale and retail prices of these commodities;

(c) if so, the details thereof; and

(d) the steps being taken by the Government to check the prices particularly the retail prices of these commodities to protect the consumers?